

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/438(KB)2018
MA(IBC)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JANUARY, 2024, 10:30 A.M

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| IN THE MATTER OF | VIJAYA BANK VS CASTAL EXTRUSION PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Applicant/Judgment Holder
Ms. Urmila Chakraborty, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

ORDER

1. Learned Counsel for the Applicant/Judgment Holder present.
2. **MA(IBC)/1(KB)2024:**
 - a. Registry is directed to issue notice to T-RMC Private Limited, the Respondent herein, 31, Southern Avenue, 3rd Floor, Flat No.3, Kolkata - 700029 by way of speed post and by e-mail and place the tracking information on record.
 - b. It is also directed to the Respondent to file reply affidavit within a period of two weeks.
 - c. List this matter on **1st March, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**